

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2017
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi
NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. P. Murali Krishna	Counsel for Respondents 12 to 22	S. P. Murali Krishna
2.	SUSITHITA UDAYASANKAR	COUNSEL FOR RESPONDENTS 1 - 11	Susithita U
3.	A. Sanath Babu for A.M. Indharam	for Petitioner.	A. Sanath Babu

ORDER

Proxy representing the counsel on record for petitioner present and prayed time stating that the senior counsel could not attend before the Tribunal as he is away from Chennai. Counsel for R1 to R11 and counsel for R12 to R21 are present. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

-Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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